

**CENTRAL ADMINISTRATIVE TRIBUNAL**

**JABALPUR BENCH, JABALPUR**

Caravns Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 1.6.05

Registration No. CCP.42/05

Mohd. Rihan Khan Applicant (s)

VERSUS

D.K Gupta Respondent (s)

A copy of the ORDER dated 18.5.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

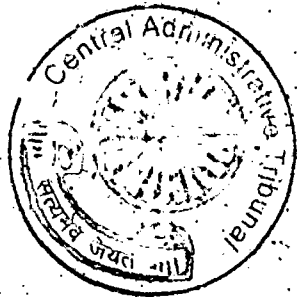
To  
Shri. A.S. Usmani  
Advocate  
Jabalpur

18.5.2005

Shri A.S. Usmani, counsel for the applicant.

The learned counsel for the applicant in OA No.766/02 has filed the CCP No.42/05 for non-compliance of directions given by the Tribunal on 13.7.2004.

The learned counsel for the applicant ~~xxx~~ seeks permission to withdraw the present CCP. Permission is granted. The CCP No.42/05 is dismissed as withdrawn.



Sd/-  
(Madan Mohan)  
Judicial Member

Sd/-  
(M.P. Singh)  
Vice Chairman

सत्य प्रतिनिधि

17/6/05  
DY. REGISTRAR  
केन्द्रीय प्रशासनिक अधिकरण  
CENTRAL ADMINISTRATIVE TRIBUNAL  
जबलपुर बेंच, जबलपुर  
JABALPUR BENCH, JABALPUR

Issued  
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